

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:145
ANSWERED ON:09.11.2010
PAYMENT FOR SUGARCANE
Rama Devi Smt. ,Sinh Dr. Sanjay

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the percentage of sugar recovery spent on payment of sugarcane price and State Advised Price, disposal cost, transportation cost and cost of cutting during each of the last three years, Statewise;and

(b) the steps taken in order to avoid delay in payment to the sugarcane farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(PROF. K.V. THOMAS)

(a) The percentage of sugar recovery refers to quantity of sugar (in quintals) manufactured out of 100 quintals of sugarcane. The Central Government is concerned with the fixation of Fair and Remunerative Price (FRP) of sugarcane from 2009-10 sugar season [earlier Statuary Minimum Price(SMP)] which is related to percentage of sugar recovery. During the last three sugar seasons, the SMP/FRP fixed and sugar recovery is enclosed at Annexure. Further, SMP/FRP is not fixed state-wise. The practice of fixation of State Advised Price is prevalent in the sates of Punjab, Haryana, Uttar Pradesh, Uttarakhand and Tamilnadu. In all these states except Tamil Nadu, the State Advised Price is not linked to sugar recovery. The disposal cost transportation cost, and cost of cutting is not related to sugar recovery.

(b) The Sugarcane (Control) Order, 1966, as amended from time to time, already contains the necessary provisions for timely payment of cane price to sugarcane farmers for sugarcane supplied by them to sugar mills, and the powers for enforcing the provisions of the said Order relating to payment of cane price dues of sugarcane farmers by sugar mills are delegated and vested with the State Governments concerned who have the necessary field formations.

Annexure

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 145 DUE FOR ANSWER ON 09.11.2010 IN THE LOK SABHA.

Statuary Minimum Price(SMP)/Fair and Remunerative Price (FRP) linked to sugar recovery during the last three sugar seasons.

Sugar Season SMP/FRP Basic sugar Premium for higher recovery
(Rs. per recovery rate. for every 0.1% increase in
quintal) recovery over basic sugar
recovery rate.
(Rs. per quintal.)

2007-08 81.18 9% 0.90

2008-09 81.18 9% 0.90

2009-10 129.84 9.5% 1.37